

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 21st November, 2019

No.HC.VII-39/2019/ 6865 /A. Smti Gypsy Deb, Sub-Divisional Judicial Magistrate (S), Dibrugarh, is posted as Sub-Divisional Judicial Magistrate (M), Naharkatia, the post being shifted from the then Udalguri Sub-Division, vide Govt. letter No.JDJ.30/2019/22 dated 29.07.2019.

Smti Deb will hand over charge of her Court and Office to the Chief Judicial Magistrate, Dibrugarh and proceed to join her new assignment on 29/11/2019 i.e., the day of inauguration of the Court at Naharkatia .

No.HC.VII-39/2019/ 6866 /A. Shri Surajit Baruah, Sub-Divisional Judicial Magistrate (S), Nagaon, is transferred and posted as Sub-Divisional Judicial Magistrate (S), Chirang, Kajalgaon, the post being created by the Govt., vide letter No. JDJ(E).149/2005/11 dated 31.03.2007.

Shri Baruah will hand over charge of his Court and Office to the Chief Judicial Magistrate, Nagaon and proceed to join at his new place of posting immediately.

No.HC.VII-39/2019/ 6867 /A. In exercise of the power conferred under Sub-Section (3) of Section 12 of the Code of Criminal Procedure,1973, the High Court is pleased to designate temporarily the following Grade-III Officers of the Assam Judicial Service as Sub-Divisional Judicial Magistrate and to post them as Sub-Divisional Judicial Magistrate, (S) at the station/ Head-quarters in the District as shown below against their names from the date of taking over charge as such:-

Sl. No.	Name of the Officers	Designation	District	Head-quarters/ Station
1.	Shri Jyotirmoy Sharma	Sub-Divisional Judicial Magistrate (S), Tinsukia, vice Smti Salma Sultana already transferred.	Tinsukia	Tinsukia
2.	Smti Juri Dutta	Sub-Divisional Judicial Magistrate (S), Dibrugarh, vice Smti Gypsy Deb transferred.	Dibrugarh	Dibrugarh
3.	Smti Pooja Devi	Sub-Divisional Judicial Magistrate (S), Nagaon, vice Shri Surajit Baruah transferred.	Nagaon	Nagaon
4.	Smti Sabita Bhardwaj	Sub-Divisional Judicial Magistrate (S), Lakhimpur, North Lakhimpur, vice Smti Sorbani Bhattacharjee transferred.	Lakhimpur	North Lakhimpur


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5.	Shri Ujal Borah,	Sub-Divisional Magistrate (S), Silchar, vice Shri Devojyoti Bhuyan already transferred.	Cachar	Silchar
6.	Smti Arunima Sonowal	Sub-Divisional Magistrate (S), Mushalpur, the post being created by the Govt., vide letter No.JDJ(E). 149/ 2005/11 dated 31.03.2007	Baksa	Mushalpur

No.HC.VII-39/2019/ **6868** /A. Smti Pranami Goswami, Judicial Magistrate, 1st Class, Chirang, Kajalgaon, is transferred and posted as Judicial Magistrate, 1st Class, Tinsukia, vice Shri Navneet Kashyap already transferred.

Smti Goswami will hand over charge of her Court and Office to the Chief Judicial Magistrate, Chirang, Kajalgaon and proceed to join her new assignment immediately.

No.HC.VII-39/2019/ **6869** /A. Shri Jagat Das, Munsiff, Baksa, Mushalpur, is transferred and posted as Judicial Magistrate, 1st Class, Kamrup (M), Guwahati, vice Shri Ujal Borah transferred.

Shri Das will hand over charge of his Court and Office to the District and Sessions Judge, Baksa, Mushalpur and proceed to join his new assignment immediately.

No.HC.VII-39/2019/ **6870** /A. Smti Dulumoni Das, Munsiff No.1, Nalbari, is transferred and posted as Judicial Magistrate, 1st Class, Chirang, Kajalgaon, vice Smti Pranami Goswami transferred.

Smti Das will hand over charge of her Court and Office to the District and Sessions Judge, Nalbari and proceed to join her new assignment immediately.

No.HC.VII-39/2019/ **6871** /A. Smti Rubina Yasmin, Munsiff No.2, Nalbari, is posted at the same station i.e. Nalbari as Munsiff No.1, vice Smti Dulumoni Das transferred.

Smti Yasmin will hand over charge of her Court and Office to the District and Sessions Judge, Nalbari and join her new assignment immediately.

No.HC.VII-39/2019/ **6872** /A. Smti Talat Nasarat Jabin, Judicial Magistrate, 1st Class, Dibrugarh, is posted as Judicial Magistrate, 1st Class-cum-Munsiff, Naharkatia, the post being shifted from the then Udalguri Sub-Division, vide Govt. letter No. JDJ.30/2019/22 dated 29.07.2019.

Smti Jabin will hand over charge of her Court and Office to the Chief Judicial Magistrate, Dibrugarh and proceed to join her new assignment on 29/11/2019 i.e., the day of inauguration of the Court at Naharkatia .


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No.HC.VII-39/2019/ 6873 /A. Shri Manish Yadav, Munsiff No.1, Sivasagar, is transferred and posted as Munsiff, Chirang, Kajalgaon, vice Shri Jyotirmoy Sharma transferred.

Shri Yadav will hand over charge of his Court and Office to the District and Sessions Judge, Sivasagar and proceed to join at his new place of posting immediately.

No.HC.VII-39/2019/ 6874 /A. Smti Juhi Gogoi, Judicial Magistrate, 1st Class, Sonitpur, Tezpur, is posted at the same station i.e. Tezpur, as Munsiff No.1, vice Smti Sabita Bhardwaj transferred.

Smti Gogoi will hand over charge of her Court and Office to the Chief Judicial Magistrate, Sonitpur, Tezpur and join her new assignment immediately.

No.HC.VII-39/2019/ 6875 /A. Smti Sibani Dutta, Judicial Magistrate, 1st Class, Sivasagar, is posted at the same station i.e. Sivasagar, as Munsiff No.1, vice Shri Manish Yadav transferred.

Smti Dutta will hand over charge of her Court and Office to the Chief Judicial Magistrate, Sivasagar and join her new assignment immediately.

No.HC.VII-39/2019/ 6876 /A. Smti Sparsita Garg, Judicial Magistrate, 1st Class, Sonitpur, Tezpur, is transferred and posted as Munsiff-cum-Judicial Magistrate, 1st Class, Abhayapuri, vice Smti Juri Dutta transferred.

Smti Garg will hand over charge of her Court and Office to the Chief Judicial Magistrate, Sonitpur, Tezpur and proceed to join her new assignment immediately.

No.HC.VII-39/2019/ 6877 /A. Smti Jyoti Rupa Haloi, Judicial Magistrate, 1st Class, Goalpara, is posted at the same station i.e. Goalpara, as Munsiff No.1, vice Smti Pooja Devi transferred.

Smti Haloi will hand over charge of her Court and Office to the Chief Judicial Magistrate, Goalpara and join her new assignment immediately.

No.HC.VII-39/2019/ 6878 /A. Smti Dikshya Rani Dutta, Judicial Magistrate, 1st Class, Baksa, Mushalpur, is posted at the same station i.e. Baksa, Mushalpur as Munsiff, vice Shri Jagat Das transferred.

Smti Dutta will hand over charge of her Court and Office to the Chief Judicial Magistrate, Baksa, Mushalpur and join her new assignment immediately.

No.HC.VII-39/2019/ 6879 /A. On the recommendation of the Gauhati High Court, the Govt. of Assam, is pleased to appoint the following candidates in Grade-III of the Assam Judicial Service in the usual scale of pay, pending satisfactory Police verification, vide Govt. Notification No.JDJ.339/2019/9 dated 08.11.2019. They will be on probation for a period of 2 (two) years as per Rules:

Name of the Officers

1. Smti Jyoshlobi Dutta
2. Smti Tahmina Laskar


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3. Shri Vishek Bhuyan
4. Shri Sahidulla Ahmed
5. Smti Mayurakshi Roy Medhi
6. Smti Jaya Sharma
7. Dr. Geetanjali Debi
8. Shri Dipjyoti Hazarika
9. Smti Priyanka Purkayastha
10. Smti Mridusmita Sarkar
11. Shri Avinob Bezbarua
12. Shri Rupam Saikia
13. Shri Ali Hayder Khan
14. Smti Tulika Deka
15. Shri Rishi Jain
16. Shri Priyungchu Bordoloi
17. Shri Muzakkir Ahmed
18. Smti Pragyashree Chetia
19. Shri Samrat Jyoti Bora
20. Shri Rajib Kumar Kashyap
21. Smti Sharmina Khatun Barbhuiya
22. Smti Darshana Nath
23. Smti Dimpee Talukdar
24. Shri Rinku Boro
25. Shri Upam Kalita

No.HC.VII-39/2019 / 6880 /A. On their appointment in Grade-III of the Assam Judicial Service, the High Court is pleased to post the following Officers at the stations, as shown below against their names :

Sl. No.	Name of the Officers	District	Post and Place of Posting
1.	Smti Jyoshiobi Dutta	Sivasagar	Judicial Magistrate, 1 st Class, Sivasagar, vice Smti Sibani Dutta posted at the same station.
2.	Smti Tahmina Laskar	Cachar	Judicial Magistrate, 1 st Class, Silchar, the post being created by the Govt., vide letter No.JDJ(E)76/2006/Pt.I/30 dated 22.07.2009.
3.	Shri Vishek Bhuyan	Sonitpur	Judicial Magistrate, 1 st Class, Sonitpur, Tezpur, vice Smti Sparsita Garg transferred.
4.	Shri Sahidulla Ahmed	Dima Hasao	Judicial Magistrate, 1 st Class, Dima Hasao, Haflong, the post being created by the Govt., vide letter No.JDJ(E).260/2010/26 dated 03.10.2012.

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5.	Smti Mayurakshi Roy Medhi	Nalbari	Munsiff No.2, Nalbari, vice Smti Rubina Yasmin posted at the same station.
6.	Smti Jaya Sharma	Dhemaji	Munsiff No.2, Dhemaji, vice Smti Nazrana Parbin Rehman already posted at the same station.
7.	Dr. Geetanjali Debi	Darrang	Judicial Magistrate, 1 st Class, Darrang, Mangaldoi, the post being created by the Govt., vide letter No.JDJ(E)76/2006/Pt.I/30 dated 22.07.2009.
8.	Shri Dipjyoti Hazarika	Darrang	Judicial Magistrate, 1 st Class, Darrang, Mangaldoi, vice Smti Sujata Kurmi already transferred.
9.	Smti Priyanka Purkayastha	Udalguri	Judicial Magistrate, 1 st Class, Udalguri, the post being created by the Govt., vide letter No.JDJ(E)149/2005/11 dated 31.03.2017.
10.	Smti Mridusmita Sarkar	Karimganj	Judicial Magistrate, 1 st Class, Karimganj, vice Smti Juma Sinha already transferred.
11.	Shri Avinob Bezbarua	Tinsukia	Judicial Magistrate, 1 st Class, Tinsukia, the post being created by the Govt., vide letter No. JDJ(E)76/2006/Pt.I/30 dated 22.07.2009.
12.	Shri Rupam Saikia	Karbi Anglong	Munsiff No.2, Karbi Anglong, Diphu, the post being created by the Govt., vide letter No.JDJ(E).260/2010/31 dated 21.02.2013.
13.	Shri Ali Hayder Khan	Dima Hasao	Judicial Magistrate, 1 st Class, Dima Hasao, Haflong, the post being created by the Govt., vide letter No. JDJ(E).260/2010/26 dated 03.10.2012.
14.	Smti Tulika Deka	Golaghat	Munsiff No.2, Golaghat, vice Shri Abhilekh Anjan Gogoi already posted at the same station.
15.	Shri Rishi Jain	Dima Hasao	Munsiff No.1, Dima Hasao, Haflong, the post being created by the Govt., vide letter No.JDJ(E).260/2010/26 dated 03.10.2012.
16.	Shri Priyungchu Bordoloi	Dima Hasao	Munsiff No.2, Dima Hasao, Haflong, the post being created by the Govt., vide letter No.JDJ(E).260/2010/31 dated 21.02.2013.
17.	Shri Muzakkir Ahmed	Dhemaji	Munsiff-cum-Judicial Magistrate, 1 st Class, Jonai, vice Smti Arunima Sonowal transferred.

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18.	Smti Pragyashree Chetia	Baksa	Judicial Magistrate, 1 st Class, Baksa, Mushalpur, vice Smti Dikshya Rani Dutta posted at the same station
19.	Shri Samrat Jyoti Bora	Chirang	Judicial Magistrate, 1 st Class, Chirang, Kajalgaon, the post being created by the Govt., vide letter No.JDJ(E)149/2005/11 dated 31.03.2017.
20.	Shri Rajib Kumar Kashyap	Baksa	Judicial Magistrate, 1 st Class, Baksa, Mushalpur, vice Shri Binod Prasad already transferred.
21.	Smti Sharmina Khatun Barbhuiya	Cachar	Munsiff, Cachar, Silchar, the post being created by the Govt., vide letter No. JDJ(E)76/2006/Pt.I/30 dated 22.07.2009.
22.	Smti Darshana Nath	Sonitpur	Judicial Magistrate, 1 st Class, Sonitpur, Tezpur, vice Smti Juhi Gogoi posted at the same station.
23.	Smti Dimpee Talukdar	Goalpara	Judicial Magistrate, 1 st Class, Goalpara, vice Smti Jyoti Rupa Haloi posted at the same station.
24.	Shri Rinku Boro	Dibrugarh	Judicial Magistrate, 1 st Class, Dibrugarh, vice Smti Talat Nasarat Jabin transferred.
25.	Shri Upam Kalita	Barpeta	Judicial Magistrate, 1 st Class, Barpeta, the post being created by the Govt., vide letter No.JDJ(E).76/2006/Pt.I/30 dated 22.07.2009.

No.HC.VII-39/2019/ **6881** /A. In exercise of the powers conferred under Sub-Section (1) of Section 11 of the Code of Criminal Procedure, 1973, the High Court is pleased to invest the following Officers with the power of the Judicial Magistrate, 1st Class, to exercise powers in their respective districts from the date of joining at the station:

- (i) Smti Jyoshlobi Dutta
- (ii) Smti Tahmina Laskar
- (iii) Shri Vishek Bhuyan
- (iv) Shri Sahidulla Ahmed
- (v) Dr. Geetanjali Debi
- (vi) Shri Dipjyoti Hazarika
- (vii) Smti Priyanka Purkayastha
- (viii) Smti Mridusmita Sarkar
- (ix) Shri Avinob Bezbarua
- (x) Shri Ali Hayder Khan
- (xi) Smti Pragyashree Chetia
- (xii) Shri Samrat Jyoti Bora
- (xiii) Shri Rajib Kumar Kashyap
- (xiv) Smti Darshana Nath
- (xv) Smti Dimpee Talukdar
- (xvi) Shri Rinku Boro
- (xvii) Shri Upam Kalita


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No.HC.VII-39/2019/ 6882 /A. In exercise of the power delegated to the High Court under the proviso to Sub-Section (2) of Section 19 of the Bengal, Agra and Assam Civil Courts (Amendment) Act, 2005 read with Section 19(2) of the said Act, the High Court is pleased to invest the following Munsiffs with the power to try suits cognizable by the Civil Courts up to and inclusive of the value of Rs. 2,00,000/- (Rupees two lakhs) only :

- (i) Smti Mayurakshi Roy Medhi
- (ii) Smti Jaya Sharma
- (iii) Shri Rupam Saikia
- (iv) Smti Tulika Deka
- (v) Shri Rishi Jain
- (vi) Shri Priyungchu Bordoloi
- (vii) Shri Muzakkir Ahmed
- (viii) Smti Sharmina Khatun Barbhuiya

No.HC.VII-39/2019/ 6883 /A. In exercise of the powers conferred under Sub-Section (3) of Section 11 of the Code of Criminal Procedure, 1973, the High Court is pleased to confer the following Munsiffs with the power of Judicial Magistrate, 1st Class :

- (i) Smti Mayurakshi Roy Medhi
- (ii) Smti Jaya Sharma
- (iii) Shri Rupam Saikia
- (iv) Smti Tulika Deka
- (v) Shri Rishi Jain
- (vi) Shri Priyungchu Bordoloi
- (vii) Shri Muzakkir Ahmed
- (viii) Smti Sharmina Khatun Barbhuiya

The power is personal to the Officers concerned and may be exercised by them at any station.

No.HC.VII-39/2019/ 6884 /A. The following 25 (twenty five) newly posted Officers in Grade-III of the Assam Judicial Service are attached with the following respective District and Sessions Judges till they are called for undergoing Post Appointment training in the Judicial Academy, Assam:

Sl. No.	Name of the Officers	Name of the District with whom the Officer is attached
1.	Smti Jyoshlobi Dutta	Sivasagar
2.	Smti Tahmina Laskar	Cachar
3.	Shri Vishek Bhuyan	Sonitpur
4.	Shri Sahidulla Ahmed	Dima Hasao
5.	Smti Mayurakshi Roy Medhi	Nalbari
6.	Smti Jaya Sharma	Dhemaji
7.	Dr. Geetanjali Debi	Darrang
8.	Shri Dipjyoti Hazarika	Darrang


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9.	Smti Priyanka Purkayastha	Udalguri
10.	Smti Mridusmita Sarkar	Karimganj
11.	Shri Avinob Bezbarua	Tinsukia
12.	Shri Rupam Saikia	Karbi Anglong
13.	Shri Ali Hayder Khan	Dima Hasao
14.	Smti Tulika Deka	Golaghat
15.	Shri Rishi Jain	Dima Hasao
16.	Shri Priyungchu Bordoloi	Dima Hasao
17.	Shri Muzakkir Ahmed	Dhemaji
18.	Smti Pragyashree Chetia	Baksa
19.	Shri Samrat Jyoti Bora	Chirang
20.	Shri Rajib Kumar Kashyap	Baksa
21.	Smti Sharmina Khatun Barbhuiya	Cachar
22.	Smti Darshana Nath	Sonitpur
23.	Smti Dimpee Talukdar	Goalpara
24.	Shri Rinku Boro	Dibrugarh
25.	Shri Upam Kalita	Barpeta

N.B.-The 25 (twenty five) newly appointed Officers in Grade-III of the Assam Judicial Service will have to furnish Medical Fitness Certificate, issued by the Joint Director, Health Services of their respective districts, to the District and Sessions Judges at the time of their joining at the station.)

By Order,
Sd/- M.K. Kalita,
REGISTRAR (VIGILANCE)

Memo No. HC.VII-39/2019/ 6885-6941 /A.

Dated 21.11.2019

Copy to:-


1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati with reference to the Notification No.JDJ.339/2019/9 dated 08.11.2019.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati for information. He is requested to issue Pay Slips to the above transferred and posted Officers.
3. The District and Sessions Judge, _____
4. The Principal Judge, Family Court, No.I & II, Kamrup (M), Guwahati/ Cachar, Silchar/Dhubri/Barpeta/Nalbari.
5. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
6. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
7. The Presiding Officer, STAT & Member, MACT, No.1, Kamrup(M), Guwahati.
8. The Special Judge, Assam, Guwahati.
1. The Special Judge, CBI & NIA, Assam, Guwahati.
2. The Member- Secretary, Assam State Legal Services Authority, Guwahati.
3. The Member, MACT, Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Goalpara/ Tezpur/Amingaon.
4. The Special Judge, Addl. CBI Court, No.I, II & III, Assam, Chandmari, Guwahati.
5. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Joint Registrar (_____), Gauhati High Court, Guwahati.
7. The Chief Judicial Magistrate, _____

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8. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
9. Smti Gypsy Deb, Sub-Divisional Judicial Magistrate (S), Dibrugarh.
10. Shri Surajit Baruah, Sub-Divisional Judicial Magistrate (S), Nagaon.
11. Shri Jyotirmoy Sharma, Munsiff, Chirang. He will hand over charge of his Court and Office to the District and Sessions Judge, Chirang, Kajalgaon and proceed to join his new assignment immediately.
12. Smti Pranami Goswami, Judicial Magistrate, 1st Class, Chirang, Kajalgaon.
13. Smti Juri Dutta, Munsiff-cum-Judicial Magistrate, 1st Class, Abhayapuri. She will hand over charge of her Court and Office to the Sub-Divisional Judicial Magistrate (M), Abhayapuri and proceed to join her new assignment immediately.
14. Smti Pooja Devi, Munsiff No.1, Goalpara. She will hand over charge of her Court and Office to the District and Sessions Judge, Goalpara and proceed to join her new assignment immediately.
15. Smti Sabita Bhardwaj, Munsiff No.1, Sonitpur, Tezpur. She will hand over charge of her Court and Office to the District and Sessions Judge, Sonitpur, Tezpur and proceed to join her new assignment immediately.
16. Shri Ujal Borah, Judicial Magistrate, 1st Class, Kamrup (M), Guwahati. He will hand over charge of his Court and Office to the Chief Judicial Magistrate, Kamrup (M), Guwahati and proceed to join his new assignment immediately.
17. Smti Arunima Sonowal, Munsiff-cum-Judicial Magistrate, 1st Class, Jonai. She will hand over charge of her Court and Office to the Sub-Divisional Judicial Magistrate (M), Jonai and proceed to join her new assignment immediately.
18. Shri Jagat Das, Munsiff, Baksa, Mushalpur.
19. Smti Dulumoni Das, Munsiff No.1, Nalbari.
20. Smti Rubina Yasmin, Munsiff No.2, Nalbari.
21. Smti Talat Nasarat Jabin, Judicial Magistrate, 1st Class, Dibrugarh.
22. Shri Manish Yadav, Munsiff No.1, Sivasagar.
23. Smti Juhi Gogoi, Judicial Magistrate, 1st Class, Sonitpur, Tezpur.
24. Smti Sibani Dutta, Judicial Magistrate, 1st Class, Sivasagar.
25. Smti Sparsita Garg, Judicial Magistrate, 1st Class, Sonitpur, Tezpur.
26. Smti Jyoti Rupa Haloi, Judicial Magistrate, 1st Class, Goalpara.
27. Smti Dikshya Rani Dutta, Judicial Magistrate, 1st Class, Baksa, Mushalpur.
28. Smti Jyoshlobi Dutta, D/O Rajen Dutta, Above Mahindra Showroom, Kamalabari Road, 16 No. Tiniali, Duliajan. She will join at her place of posting immediately.
29. Smti Tahmina Laskar, D/O Abdul Khaleque Laskar, House No.49A, Rangauti, Hailakandi, Ward No.1A. She will join at her place of posting immediately.
30. Shri Vishek Bhuyan, S/O Ranjan Bhuyan, Basisthapur Lane 2, Wireless, Dispur, Guwahati. He will join at his place of posting i.e. Tezpur immediately.
31. Shri Sahidulla Ahmed, S/O Sahrum Ali, H No.16, Bishnu Rabha Path, Tarun Nagar, Guwahati-5. He will join at his place of posting immediately.
32. Smti Mayurakshi Roy Medhi, D/O Paresh Chandra Roy Medhi, H. No.74, Akshi Path, Jonali Bust Stop, RGB Road, Guwahati -24. She will join at her place of posting immediately.
33. Smti Jaya Sharma, D/O Dinesh Sharma, C/O Daily Bazar, Doomdooma, Tinsukia, Pin-786151. She will join at her place of posting immediately.
34. Dr. Geetanjali Debi, D/O Dr. Jibeswar Chakraborty, House No.11, Xuoni Path, Sreemantapur, 2nd Bye Lane, Guwahati. She will join at her place of posting immediately.
35. Shri Dipjyoti Hazarika, S/O Banti Hazarika, H. No.27A, Puberun Path, Baghorbori, PO-Panjabari, District Kamrup(M), PO-Satgaron, Guwahati-37. He will join at his place of posting immediately.
36. Smti Priyanka Purkayastha, D/O Partha Sarathi Purkayastha, Ward No.1, Santinagar, Near Adarsha School, Kokrjhar, Pin- 783370. She will join at her place of posting immediately.
37. Smti Mridusmita Sarkar, D/O Mrinal Kanti Sarkar, Pyari Mohan Lane, RK Mission Road, Ward No.15, PO-Bidyapara, District-Dhubri. She will join at her place of posting immediately.

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38. Shri Avinob Bezbarua, S/O Binoy Bezbarua, AT Road, Tarajan, Near Baruah Chari Ali, District-Jorhat. He will join at his place of posting immediately.
39. Shri Rupam Saikia, S/O Padum Saikia, Vill-Dhekidol, PO-Ghoramari, PS-Tezpur, District-Sonitpur. He will join at his place of posting immediately.
40. Shri Ali Haydar Khan, S/O Burhan Uddin Khan, Vill- Takipur, Kamardighirpar, PO-Kayasthagram, PS-Nilam Bazar, District- Karimganj. He will join at his place of posting immediately.
41. Smti Tulika Deka, D/o Samindra Nath Deka, Beltola, Bhetapara, Radhasura Path, House No.1, Near PS Gas Agency, Guwahati. She will join at her place of posting immediately.
42. Shri Rishi Jain, S/O Ajay Tater, ASTC Bus Stop, GTB Road, Dhubri, Pin-783301. He will join at his place of posting immediately.
43. Shri Priyungchu Bordoloi, S/O Bipin Bordoloi, Vill-Cinnamara Rup Nagar, PO-Cinnamara, District-Jorhat. He will join at his place of posting immediately.
44. Shri Muzakkir Ahmed, S/O Late Jalal Uddin Ahmed, Masjid Road, Ghaniwala Silchar, District-Cachar. He will join at his place of posting immediately.
45. Smti Pragyashree Chetia, D/O Nil Kamal Chetia, Swarnalata Barua Chatri Niwas, Dibrugarh University, Dibrugarh. She will join at her place of posting immediately.
46. Shri Samrat Jyoti Bora, S/O Rupen Bora, House No.7, Boloram Borah Road, Happy Villa, Baruwari, Uzan Bazar, Guwahati-3. He will join at his place of posting immediately.
47. Shri Rajib Kumar Kashyap, S/O Babul Chandra Sarmah, Balikaria Kharjara, Palla Road, Near BSNL Tower, PO-Nalbari. He will join at his place of posting immediately.
48. Smti Sharmina Khatun Barbhuiyan, D/O Sofique Uddin Barbhuiya, College Road, Ward No.13, Land Mark Chandmari Road, Hailakandi. She will join at her place of posting immediately.
49. Smti Darshana Nath, Puspendra Kr. Nath House No.2 Nabagraha Path, Near Ambikagiri Udayan, Chandmari Colony, Guwahati-3. She will join at her place of posting immediately.
50. Smti Dimpee Talukdar, D/O Jatindra Talukdar, C/O Dr. Haren Das, House No.8, Barnachal 2nd Bye Lane, Anuradha, Bamunimaidain, Guwahati-21. She will join at her place of posting immediately.
51. Shri Rinku Boro, S/O Joyram Boro, House No.20, First Floor, Right Bye Lane No.4, Champak Nagar, Dhirenpara, Ganeshpara, Guwahati-25. He will join at his place of posting immediately.
52. Shri Upam Kalita, S/O Mahananda Kalita, House No.8, Panjabari, Nabajyoti Nagar, PO-Panjabari, District-Kamrup (M), Guwahati. He will join at his place of posting immediately.
53. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati.
54. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati.
55. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
56. The C.A. to General/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Admn.), Gauhati High Court, Guwahati.
57. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.


 21/11/2019
REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI


 21/11/19